GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA UNSTARRED QUESTION No. 3172 ANSWERED ON 17th DECEMBER, 2015

BUILDING OF FOOTPATH ALONG HIGHWAYS

3172. SHRIMATI MEENAKASHI LEKHI: SHRI RAHUL SHEWALE: DR. SHRIKANT EKNATH SHINDE: SHRI VINAYAK BHAURAO RAUT

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) whether the problems of pedestrians across the country have been taken note of by the Government and if so, the steps taken in this regard;

(b) whether the State Governments have been advised to construct footpaths along the highways in cities/towns;

(c) if so, the details thereof and the timeframe laid down for completion of the footpath on highways in cities/towns;

(d) whether the attention of the State Governments have also been drawn to rampant encroachment of footpaths; and

(e) if so, the details thereof and the time by which the footpaths are likely to be cleared of encroachment?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI PON. RADHAKRISHNAN)

(a) to (e). Generally National Highways are bypassed for the cities/towns falling on the route. However, Ministry has issued circulars directing the implementing agencies for providing adequate pedestrian facilities like appropriately designed footpaths with robust railing, crossover facilities like underpass or foot over bridge (FOB) etc.. Development and improvement of National Highways including encroachment removal is a continuous process depending upon availability of funds, inter se priority, site requirement etc.